

**General Circular No. 16/2015**

F.No. 01/34/2013 CL-V  
Government of India  
Ministry of Corporate Affairs

5<sup>th</sup> Floor, 'A' Wing, Shastri Bhawan,  
Dr. Rajendra Prasad Road, New Delhi-1

**Dated: 30/12/2015**

✓  
To  
All Regional Directors,  
All Registrar of Companies,  
All Stakeholders.

**Subject: Relaxation of additional fees and extension of last date of in filing of forms MGT-7 (Annual Return) and AOC-4 (Financial Statement) under the Companies Act, 2013- State of Tamil Nadu and UT of Puducherry - reg.**

Sir,

In continuation of this Ministry's General Circular 15/2015 dated 30.11.2015, keeping in view the requests received from various stakeholders stating that due to heavy rains and floods in the State of Tamil Nadu and UT of Puducherry, the normal life/work was affected, it has been decided to relax the additional fees payable for the **State of Tamil Nadu and UT of Puducherry** on e-forms AOC-4, AOC (CFS) AOC-4 XBRL and e- Form MGT-7 upto **30.01.2016**, wherever additional fee is applicable.

2. This issues with the approval of the competent authority.

Yours faithfully,

  
(KMS Narayanan)  
Assistant Director  
011-23387263

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1. E-Governance section